

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P (IB) No.300/KB/2017

Present: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th September 2017, 10.30 A.M

Name of the Company		44 Noida Infratech (Two) Pvt Ltd	
		-Vs- Falcon Consultancy Pvt Ltd		
		IBC		
SI.	Name & Desig	nation of Authorized	Appearing on behalf of	Signature with
No.	Representative (IN CAPITAL		/	date
	LETTERS)		**	

ABMISHEK SETM

Cetationer

HARERAM SINGH

Regioner

Murray Sug-

12 09 2017 – CP (IB) No.300/KB/2017 – 44 Noida Infratech (Two) Pvt. Ltd. Vs. Falcon Consultancy Pvt. Ltd.

ORDER

Ld. Lawyer appearing on behalf of the petitioner is present.

Heard the petitioner at length. Order is reserved.

Fixed on 12.10.2017.

Sd/-MANORAMA KUMARI MEMBER (JUDICIAL)